

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2010

ANSWERED ON:22.11.2010

GRANTS FOR ARTIFICIAL LIMBS AND APPLIANCES/AIDS

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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the objectives behind the assistance extended under the scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP);
- (b) the details of the steps taken to achieve the said objectives;
- (c) the details of the physical and financial achievements of the scheme during the last three years;
- (d) the details of camps organised to generate awareness among the disabled persons to take advantage of the scheme during the above period;
- (e) the details of the artificial limbs and appliances distributed to the disabled persons during the said period, State-wise; and
- (f) the mechanism in place to monitor implementation of this scheme?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) The main objective of the Scheme is to assist the needy disabled persons in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential.

(b) The Grant in Aid is released to Implementing Agencies(IAs) for distribution of Aids/Appliances to the needy Persons with Disabilities who are eligible.

(c) Funds released and the number of persons with disabilities benefited under the scheme during the last three years were as follows:

Year	Funds Released (Rs. in Crores)	No. of beneficiaries (in lakhs)
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2007-08	49.08	2.24
2008-09	60.22	2.10
2009-10	67.35	2.00 (estimated)

(d)&(e) The information is being collected from the Implementing Agencies.

(f) Grants are released under the scheme after receipt of Inspection Report and Test Check of beneficiaries of a particular IA from the recommending authority. In addition the seven National Institutes under the Ministry have also been directed to carry out inspections to monitor the implementation of the Scheme in the States/UTs. Officers from the Ministry are also deputed for inspections of the implementing agencies as and when required.